

ernment, public and private organisations are substantially utilised to-day.

(b) The computers at Planning Commission and Bharat Heavy Electricals Limited (BHEL), at Delhi, which became operational in February, 1978 and May, 1979 respectively, were configured in terms of size and power with respect to the planned work load of the organisations over a 5 year period, which is the typical life time of such systems. Both these computers are already being utilised on a two shift (10-12 hours day) basis. It is therefore well founded to expect that they will be practically fully utilised over the next two years.

(c) Does not arise.

(d) Since imports are being allowed after examination of user requirements as also the essentiality of such imports, there is no need to review import licences already granted or to place a blanket ban on computer imports until that review is completed.

(e) Savings can accrue by increasing the capacities of existing computer centres by granting to those centers additional import licences of relatively small value, rather than importing more complete computer systems. This constitutes one of the important policy objectives of the special import policy on computers which the DOE is implementing.

भारतीय चिकित्सा सेवा, भारतीय वन सेवा तथा भारतीय इंजीनियरी सेवा

* 125. श्री मूल चन्द वर्मा : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार का विचार भारतीय चिकित्सा सेवा, भारतीय वन सेवा तथा भारतीय इंजीनियरी सेवा को, इन सेवाओं में प्रशासनिक कार्यकुशलता बढ़ाने और देशभर में एकरूपता लाने के प्रयोजन से, भारतीय प्रशासनिक सेवा

के समान ही, ग्रिडिल भारतीय सेवा में परिवर्तित करने का है;

(ख) क्या इसके फलस्वरूप विभिन्न राज्यों में इन सेवाओं में एकरूपता आ जायेगी और आवश्यकतानुसार सेवाओं का पारस्परिक आदान-प्रदान हो सकेगा; और

(ग) इस बारे में सरकार की क्या प्रतिक्रिया है ?

गृह मंत्रालय तथा संसदीय कार्य विभाग में राज्य मंत्री (श्री पी० वेंकट सुब्बाय्या) :

(क) से (ग). भारतीय वन सेवा का गठन पहली जुलाई, 1966 से किया गया था। इसमें सभी राज्य भाग ले रहे हैं। भारतीय चिकित्सा तथा स्वास्थ्य सेवा का गठन पहली फरवरी, 1969 से किया गया था, किन्तु इसके संवर्गों का गठन नहीं किया गया है। भारतीय इंजीनियरी सेवा (सिचाई विद्युत्, भवन तथा सड़क) का अभी गठन नहीं किया गया है। तत्कालीन सरकार ने मार्च, 1978 में निर्णय किया था कि भारतीय इंजीनियरी सेवा और भारतीय चिकित्सा तथा स्वास्थ्य सेवा के संवर्गों के गठन किए जाने के प्रश्न पर आगे कार्रवाई नहीं की जानी चाहिए। फिर भी मामले की अब समीक्षा की जा रही है और वर्तमान सरकार के सक्रिय रूप से विचाराधीन है।

Establishment of Forest based Industry in Gaya, Bihar

*126. SHRI RAM SWARUP RAM: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have received any memorandum for establishment of a forest-based industry in Gaya (Bihar); and

(b) if so, what action Government have taken in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARNJIT CHANANA):

(a) Yes, Sir. It has been suggested that a paper mill based on bamboo, should be established in Gaya District.

(b) The bamboo resources of Gaya district would not be adequate to support a paper mill of economically viable size.

Comments of Ministries on Draft Rules of Kendriya Sachivalaya Raj Bhasha Sewa

*127. **SHRI T. S. NEGI:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that in January, 1979, draft rules for Kendriya Sachivalaya Raj Bhasha Sewa were circulated to all the Ministries/Departments for comments;

(b) whether Government propose to lay on the Table a summary of the comments offered by the Ministries/Departments with regard to the prescription of educational qualifications; and

(c) whether it is also a fact that in the case of Translators also, the Ministries and Departments have suggested that the minimum educational qualification should be graduation in Hindi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKAWANA):

(a) Yes, Sir. In January, 1979 a draft of rules for Central Secretariat official Language Service (Group A and B) was circulated to all Ministries/Department for their comments.

(b) No, Sir.

(c) Yes Sir. Some Ministries/Departments have suggested that mini-

mum educational qualification for direct recruitment to the post of Translators should be graduation with Hindi and English.

Communal Disturbances

*128. **SHRI JAGPAL SINGH:**

SHRI RAM VILAS PASWAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there have been large scale communal disturbances in certain parts of the country including Moradabad and Delhi;

(b) if so, the loss of life and property suffered by the victims of these disturbances;

(c) the steps taken by Government to identify the reasons and the anti-national elements responsible for these disturbances; and

(d) whether Government propose to pay compensation to the victims?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKAWANA):
(a): Localised violent incidents of communal nature place in some parts of the country including Moradabad and Delhi since August 1980.

(b) Information relating to loss of human life and property in communal incidents during the period 13th August to 25th November, 1980 is being collected from State Governments and will be laid on the Table of the House.

(c) The State Government of Uttar Pradesh have appointed a commission of Inquiry under the commissions of Inquiry Act, 1952, headed by a District Judge, to investigate into the incidents which took place in Moradabad on the 13th August, 1980. Besides, the local authorities concerned have registered criminal cases,